



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/2874/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 28th May, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/1610 Date 27.05.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 30.05.2019 with station leave permission, w.e.f. the evening of 29.05.2019 till the morning of 31.05.2019, has been granted/rejected.

The Civil Judge and Assistant Sessions Judge, Nalbari and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo NO.HC.VII-119/2001/2875/A, dated 28.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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